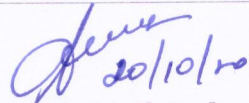


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 21.10.2020**

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 526/2006	O.S. 608/2012
2. O.S. 1706/2006	O.S. 1400/2012
3. O.S. 524/2007	O.S. 1210/2013
4. O.S. 992/2007	O.S. 254/2014
5. O.S. 1726/2007	O.S. 1178/2014
6. O.S. 708/2008	O.S. 872/2015
7. O.S. 392/2009	O.S. 534/2017
8. O.S. 98/2010	<b>HEARING</b>
<b>HEARING</b>	EX. 19/2010
9. FDP 5/2004	O.S. 994/2010
10. O.S. 282/2009	O.S. 626/2011
<b>EVIDENCE</b>	O.S. 456/2012
11. MISC. 22/2010	O.S. 1230/2018
12. O.S. 736/2007	O.S. 460/2020 C/W MISC. 44/2020
13. O.S. 2170/2007	O.S. 602/2020
14. O.S. 426/2009 C/W 1480/13	O.S. 705/2016
15. O.S. 552/2012	

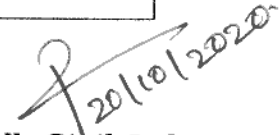
  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 21.10.2020**

<b>1ST SESSION AT 11.00 AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S. 682/2011	16) O.S. 710/2008
2) O.S. 506/2012	17) O.S. 1292/2011
3) O.S. 1328/2013	18) O.S. 1160/2013
4) O.S. 1784/2013	19) O.S. 1164/2013
5) O.S. 412/2014	20) O.S. 1522/2013
6) O.S. 1126/2014	21) O.S. 638/2014
7) O.S. 1138/2017	22) O.S. 334/2017
8) O.S. 186/2018	23) O.S. 204/2018
9) O.S. 672/2018	24) O.S. 774/2019
10) O.S. 350/2019	25) O.S. 1176/2019
<b>EVIDENCE</b>	26) O.S. 98/2020
11) O.S 346/2015	27) O.S. 820/2020
12) O.S 682/2015	28) O.S. 924/2020
13) O.S 690/2015	29) O.S. 124/2012
14) O.S. 702/2015	<b>JUDGEMENT</b>
15) O.S. 774/2015	30) O.S. 624/2015

  
IInd Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 21-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 465/2020 (SUMMONS) IA/1/2020 IA/2/2020		N BHAVYA <b>Vs</b> ANURADHA C	AJAY J. NANDALIKE
2	O.S. 1635/2008 (HEARING) IA/1/2008		JAYARAM <b>Vs</b> GOWRAMMA	V. MANJUNATH
3	O.S. 551/2010 (HEARING) IA/1/2010		VELUMANI <b>Vs</b> S. K. RAMASWAMY	M. NAGARAJA
4	O.S. 793/2010 (HEARING) IA/1/2010		MUNIYAPPA <b>Vs</b> PATALAPPA	FOX MANDAL and ASSOCIATES
5	O.S. 903/2012 (HEARING) IA/1/2012		S. VENKATASUBBAIAH <b>Vs</b> N. JAYARAMA	K. V. VENKATESH
6	O.S. 1653/2012 (HEARING) IA/1/2012		VANISHREE RAMAMURTHY <b>Vs</b> MUNIYAMMA	HAJIRA BI AND PUTTAMMA
7	O.S. 1207/2013 (HEARING) IA/1/2013 IA/2/2013		C. PAPAIAH REDDY <b>Vs</b> NANDAKUMAR	PRATHIMA V.
8	O.S. 1221/2013 (HEARING) IA/1/2013		NANDA LAKSHMINARAYAN <b>Vs</b> MAHENDRA .R	NDS LAW PARTNERS
9	O.S. 1387/2013 (HEARING) IA/1/2013		S.K. BASAVARJAN <b>Vs</b> K.S. HUCHAVEERAPPA	KUMAR AND BHAT
10	O.S. 1295/2015 (HEARING) IA/1/2015		GIRIJAMMA <b>Vs</b> KOUSALYA BAI	SHIVARAJA.M
11	O.S. 465/2019 (HEARING) IA/1/2019 IA/2/2019		KEMPAIAH REP BY NARAYANAPPA C <b>Vs</b> LEELA NAYAK	H.L NAGARAJ
12	O.S. 587/2019 (HEARING) IA/1/2019		MANOHARAN <b>Vs</b> VIJAYALAKSHMI S. KATHARE	B.K.ARUN
13	O.S. 891/2019 (HEARING) IA/1/2019		VENKATALAKSHMAMMA <b>Vs</b> YOGESH S.	KPR ASSOCIATES
14	O.S. 1251/2016 (ISSUES.) IA/1/2016		MURALI GUPTA <b>Vs</b> YELLAMMA	MA
15	O.S. 1423/2016 (ISSUES.) IA/1/2016 IA/2/2016		HEETE CHANDULAL LODAYA <b>Vs</b> SAJJANRAJ SETHIA REP BY GPA DEV INFRA BY ITS MANAGING DIRECTOR HEMARAM CHOUDHARY	G S PRASANNA KUMAR
16	O.S. 1319/2014 (EVIDENCE.) IA/1/2014		RAMAIAH.S <b>Vs</b> ANJINAPPA.B.V.	J.ISAAC

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 21-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 825/2015 (EVIDENCE.) IA/1/2015		SHEFALI SONI <b>Vs</b> A.ASHOK REDDY	KUMAR.
18	O.S. 471/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		LAKE VISTA OWNERS ASSOCIATION REP BY SIVASANKARAN KRISHNAN <b>Vs</b> KISHORE TARA CHAND	IC UNIVERSAL LEGAL
19	O.S. 683/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		RAJASHEKAR <b>Vs</b> HANUMAKKA	IMBRAN PASHA
20	O.S. 739/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		BASAVARAJ PATIL <b>Vs</b> PROVIDENT HOUSING LIMITED	M.M.K
21	O.S. 899/2018 (EVIDENCE.) IA/1/2018		PANDURANGA RAO B.V <b>Vs</b> VENKATESH	AKKI MANJUNATH
22	O.S. 1143/2018 (EVIDENCE.) IA/1/2018		S VAIDYANATH <b>Vs</b> GAYATHRI	L.SURESH.
23	O.S. 1465/2018 (EVIDENCE.) IA/1/2018		SRINIVASA REDDY <b>Vs</b> SUSHEELA M.	VENKATARAMA REDDY K
24	O.S. 1537/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		RAMESH R. <b>Vs</b> MAYANA	C.R. GOPALASWAMY
25	O.S. 543/2019 (EVIDENCE.) IA/1/2019		AYYANNA <b>Vs</b> K L SANTOSH	SHANKARACHAR. S
26	O.S. 553/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI <b>Vs</b> PARVATHAMMA	KUMAR and KUMAR ADVOCATES
27	O.S. 513/2012 (ARGUMENTS) IA/1/2012		M. JAYARAM <b>Vs</b> GOWRAMMA	V. VISWANATH
28	O.S. 117/2016 (ARGUMENTS) IA/1/2016		N.MALLESH <b>Vs</b> LAKSHMIPRASAD	VIKHAR AHMED B
29	O.S. 1257/2016 (ARGUMENTS) IA/1/2016		B SHIVANNA <b>Vs</b> RAMAIAH	JRB
30	O.S. 203/2017 (ARGUMENTS) IA/1/2017		SHIV SHAL FOOD PRODUCTS PVT LTD REP BY SUNIL KUMAR AGARWAL <b>Vs</b> THE COMMISSIONER BBMP	
31	O.S. 817/2017 (ARGUMENTS) IA/1/2017		NATHURAM <b>Vs</b> PUSHPAVATHI K R	N ANJANGOWDA

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 21-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 39/2011 (ORDERS.)		CHIKKA LAKKANNA <b>Vs</b> MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
33	O.S. 745/2020 (ORDERS.) IA/1/2020 IA/2/2020		ROSE MERI <b>Vs</b> PATRICK	THYAGARAJA S
34	O.S. 925/2020 (ORDERS.) IA/1/2020		CHANDRAPPA <b>Vs</b> THYAGARAJU	VINAY T R
<b>Cases listed below are adjourned due to Covid 19</b>				
35	O.S. 365/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	SURESH NADIGER <b>Vs</b> UME SALMA	PAVITHRA A RAO
36	O.S. 751/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>30-11-2020</b>	K.N. MANJUNATHA <b>Vs</b> K.N NANJEGOWDA	SOMASHEKAR M.
37	O.S. 851/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	R.D. RAMAIAH <b>Vs</b> VITTAL RAO	MANJUNATH G. KANDEKAR
38	O.S. 1039/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	V. SOMASHEKAR REDDY <b>Vs</b> R. PRABHAKAR REDDY	G.S PRASAD REDDY
39	O.S. 1171/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	SUSHEELA REP BY NAVARATHAMAL BADOLLA <b>Vs</b> R PRABHAKAR REDDY	D N RAJ GOPAL
40	O.S. 1189/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	THE SECRETARY REP BY VAGEESH DAS <b>Vs</b> BHARATHI AIRTEL INDIA UNITECH WORLD CYBER PARK REP BY BHARATHI MITTAL	H.S RAGHAVENDRA
41	O.S. 1209/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	G.C GOPAL <b>Vs</b> G.C LALITHA	M.R VEERENDRAPPA
42	O.S. 1219/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>30-11-2020</b>	PRUDENCE CHITTIAPPA <b>Vs</b> MUNIKRISHNAPPA	MANMOHAN P.N ASSOCIATES
43	O.S. 1227/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	JAYAMMA <b>Vs</b> MUNEENDRA BABU	SATEESHA
44	O.S. 1313/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	N.K. SUMATHI <b>Vs</b> THE SENIOR MANAGER	RAMANNA Y.N
45	O.S. 1321/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	DODDAGANGADHARA <b>Vs</b> SHIVALINGAIAH	K S SREEKANTHA
46	O.S. 1323/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	B.V BASAVARAJU <b>Vs</b> G. NETRAVATHI	RAVINDRA B.S.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	O.S. 1427/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	D.N CHANDRAKALA <b>Vs</b> MADDURAPPA	DHARMENDRA H.L
48	O.S. 1493/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	MANJUNATH N. <b>Vs</b> NAVEEN	T.R VINAY
49	O.S. 1571/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	MANAKRAM DEWASI <b>Vs</b> KAMAL K.	V. RANGARAMU
50	O.S. 1581/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	RENUKAPPA <b>Vs</b> RAJAKUMAR	MADHUKAR DESHPANDE
51	O.S. 1587/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	H. PRAKASH <b>Vs</b> N.G. VENKATESHA MURTHY	S. RUDRARADHYA
52	O.S. 1623/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	CHOWDAMMA <b>Vs</b> A. VENKATASWAMY	J.C.KUMAR
53	O.S. 1711/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b>	VENKATESH S. <b>Vs</b> VENKATESH D.	H. MANJUNATH
54	O.S. 255/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	AMRIT THOMAS REP BY MATHEW THOMAS <b>Vs</b> SOBHA CITY ARISTOS OWNERS WELFARE ASSOCIATION REP BY JAYDEV V K AND SUBRAMANYA P	NITIN AM ASSOCIATES
55	O.S. 347/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	RADHIKA G SIVARAMAKRISHNAN <b>Vs</b> PRESIDENT , SSAOA AND OTHER	KAMATH AND KAMATH ASSOCIATES
56	O.S. 365/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	JAITH KUMAR.P.Y <b>Vs</b> NARASEGOWDA	H.R.ANANTHAKRISHNAMURTHY AND ASSOCIATES
57	O.S. 367/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	R JAYAMMA <b>Vs</b> R BHAGAVANTHA RAO	VINAY S
58	O.S. 371/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	KEMPARAJU S <b>Vs</b> BABU AND OTHERS	MUTTURAJU H
59	O.S. 589/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	G P SAMPANGI <b>Vs</b> PRIYANKA	ZUBAIDA A
60	O.S. 653/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	SRINIVASA <b>Vs</b> JAYAPPA REDDY	SRINIVAS
61	O.S. 835/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	C MUTTURAYAPPA <b>Vs</b> B RAMAIAH	K G SADASHIVAIAH
62	O.S. 861/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	NANJUNDAIAH S K <b>Vs</b> K R NAGARAJAIAH	N SANTHOSH KUMAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
63	O.S. 535/2010 (NOTICE) IA/1/2010 IA/2/2010 IA/3/2010	<b>30-11-2020</b>	K. SRINIVAS <b>Vs</b> SHANTHAMMA	BHARGAV and ANR.
64	O.S. 1007/2011 (NOTICE) IA/1/2011	<b>30-11-2020</b>	JAYALAKSHMI <b>Vs</b> SHANTILAL MUTHA	M. RAMAKRISHNAREDDY
65	O.S. 1011/2011 (NOTICE) IA/1/2011	<b>30-11-2020</b>	H.N VANAJAKSHI <b>Vs</b> SHANTILAL MUTHA	M. RAMAKRISHNA REDDY
66	O.S. 1013/2011 (NOTICE) IA/1/2011	<b>30-11-2020</b>	R.T DANANJAYA <b>Vs</b> SHANTILAL MUTHA	M. RAMAKRISHNA REDDY
67	O.S. 27/2011 (NOTICE)	<b>30-11-2020</b>	G. KUMAR <b>Vs</b> RAMAKRISHNA HEBBAR	N.K NAIK and ASSOCIATES
68	O.S. 1767/2013 (NOTICE) IA/1/2013 IA/2/2013	<b>30-11-2020</b>	ANANT GOPAL KULKARNI <b>Vs</b> T. JAYARAMA REDDY	B.M SHYAM PRASAD AND ASSOCIATES
69	O.S. 1253/2019 (NOTICE) IA/1/2019	<b>30-11-2020</b>	V. BHASKAR <b>Vs</b> SHIVASHANKAR	S.VISHWAJITH SHETTY.
70	Misc 75/2019 (NOTICE)	<b>30-11-2020</b>	A ZABIULLA KHAN <b>Vs</b> BANGALORE ZILLA PANCHAYATH REP BY ITS PRESIDENT	K HONNAIAH
71	Misc 93/2019 (NOTICE)	<b>30-11-2020</b>	RAMAKRISHNA REDDY <b>Vs</b> BHAGYAMMA	RAJIV R.
72	O.S. 645/2020 (NOTICE) IA/1/2020	<b>30-11-2020</b>	SREE BALAJI FABRICATION WORKS, REP BY ITS PROPRIETOR V RAVI REDDY <b>Vs</b> BHARATH S V	RAMANNA Y.N
73	O.S. 855/2020 (ORDERS.) IA/1/2020	<b>30-11-2020</b>	RATHNAMMA <b>Vs</b> GAYATHRI	RAVI K G
74	O.S. 857/2020 (ORDERS.) IA/1/2020	<b>30-11-2020</b>	N R CHOUDHARY <b>Vs</b> SRIDHAR V	J.MANJUNATH
75	O.S. 1271/2019 (A.D.R)	<b>30-11-2020</b>	PUTTARAJU SINCE DECEASED BY HIS LRS FATHIMA MARRY <b>Vs</b> MARY CLARA	H G NARASIMHA MURTHY